NATIONAL COMPANY LAW TRIBUNAL **DIVISION BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 27/11/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI S. VIJAYARAGHAVAN, MEMBER (TECHNICAL)

APPLICATION NUMBER

PETITION NUMBER

: CP/628/ (IB)/2017

NAME OF THE PETITIONER(S)

: M R VENTURE

NAME OF THE RESPONDENT(S)

: ROYAL SPLENDER DEVELOPERS PVT LTD

UNDER SECTION

: 7 RULE 4

S.No. NAME (IN CAPITAL) DESIGNATION ADVOCATE

SIGNATURE

1. M. SUNGL KUMAR REPRESENTATION BY WHOM

M. SUNDE KUMAR (ADVOCATE) M. DL COUNSEL FOR APPLICANT

ORDER

Counsel for petitioner present and prayed for time to file a memo suggesting the name of the IRP. Time is extended at request. Put up on 30.11.2017.

S Vijayaraghavan Member (Technical) K Anantha Padmanabha Swamy Member (Judicial)

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